



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,6th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2288/2018	LILEN BURHAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A L MANDAL	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
2	WP(C)/2951/2018	M/S PANCHDEEP CONSTRUCTIONS LTD. Versus NATIONAL BUILDINGS CONSTRUCTION CORPORATION (INDIA) LTD. AND 3 ORS.	MR. S BANIK MR. B SHARMA MR H DAS MR G J TALUKDAR MR. D K NATH	MS. J R THAKUR MR H MEDHI SC, NIA MR. A THAKUR (R- 1 & 2)
3	WP(C)/3489/2018	URMILA DAS KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	GA, ASSAM
4	WP(C)/7730/2018	SANJIB BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. C K NATH MR. M DEWAN	GA, ASSAM
5	WP(C)/4918/2019	JALAL UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MS. S K NARGIS MS. N DAS MS. A MESEN	SC, SEC. EDU.
6	WP(C)/6553/2019	ARATI DEB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. R P SARMAH MR. A R TAHBILDAR MS N DAIMARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. A K JAIN	08-10-2024	To	10-11-2024
5)	MR. P SARMA	04-10-2024	To	16-11-2024
6)	MR. O P BHATI	04-10-2024	To	16-11-2024
7)	MS. K YADAV	21-10-2024	To	10-12-2024
8)	MR. R L YADAV	21-10-2024	To	10-12-2024
9)	MR H MAURYA	21-10-2024	To	20-11-2024
10)	MR. N J GOGOI	22-10-2024	To	08-11-2024

11)	MRS. B SARKAR	28-10-2024	To	10-11-2024
12)	MR. T ROY	28-10-2024	To	10-11-2024
13)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
14)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
15)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
16)	MD. A J ATIA	31-10-2024	To	08-11-2024
17)	MR. N ALAM	04-11-2024	To	20-11-2024
18)	MR A W AMAN	04-11-2024	To	08-11-2024
19)	MR. A LAL	04-11-2024	To	06-11-2024
20)	MR D K DAS	04-11-2024	To	08-11-2024
21)	MR. P P DAS	04-11-2024	To	15-11-2024
22)	MRS. B GOGOI	04-11-2024	To	08-11-2024
23)	MS M BORAH	04-11-2024	To	08-11-2024
24)	MR. B BARMAN	05-11-2024	To	15-11-2024
25)	MR. S C KEYAL	06-11-2024	To	07-11-2024
26)	MR. J P SHARMA	07-11-2024	To	18-11-2024
27)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
28)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
29)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6735/2018	RANJIT GOGOI Versus THE INDIAN BANK AND 8 ORS.	MR H I CHOUDHURY MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	GA, ASSAM MR. S SAHU (R1-R4, R8) MR. M K ALI (R1-R4, R8) SC, CBI
2	WP(C)/5498/2019	TANKESWAR BORO Versus THE STATE OF ASSAM AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
3	WP(C)/6974/2019	RITA SAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. A PAUL	SC, APDCL
4	WP(C)/7595/2019	NURUL HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MS. M DEY	SC, PNRD MR. M NATH
5	I.A.(Civil)/35/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
6	I.A.(Civil)/1970/2023 in RSA/7197/2023	DHANI RAM BARUAH HEART INSTITUTE Versus M/S SIOTIA STEELS LTD.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. D NANDI MS P SARMAH MR. A NANDI
	WITH RSA/7197/2023 (Filing Number)	DHANI RAM BARUAH HEART INSTITUTE AND ANR. Versus M/S SIOTIA STEELS LTD. H	MR. M K CHOUDHURY	

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